

1	2	3	4
9.	Jammu & Kashmir	0.82	—
10.	Karnataka	4.58	4.58
11.	Kerala	1.67	1.67
12.	Madhya Pradesh	8.65	8.65
13.	Maharashtra	7.44	—
14.	Manipur	0.37	0.37
15.	Meghalaya	0.39	—
16.	Mizoram	0.17	—
17.	Nagaland	0.27	0.27
18.	Orissa	5.54	—
19.	Punjab	0.43	0.43
20.	Rajasthan	3.59	—
21.	Sikkim	0.05	—
22.	Tamil Nadu	6.17	—
23.	Tripura	0.53	0.53
24.	Uttar Pradesh	16.64	16.64
25.	West Bengal	6.12	6.12
26.	A & N Islands	0.12	—
27.	D & N	0.02	—
28.	Daman & Diu	0.05	—
29.	Lakshadweep	0.01	—
30.	Pondicherry	0.09	—
Total		90.00	51.45

[Translation]

#### Activities of ISI

1962. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the activities of the Pakistan Intelligence Agency I.S.I. and Pro-Pakistan terrorists in Jammu and Kashmir during the last three years till date;

(b) if so, the details thereof year-wise; and

(c) the reasons for the C.B.I. and security forces not being able to check the activities of Pakistan Intelligence Agency I.S.I. and Pro-Pakistan terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND

PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c) Government are aware that the Pakistan ISI has been continuously engaged in sponsoring, fuelling, aiding and abetting terrorist activities in Jammu and Kashmir. This is being done by provision of sanctuary and logistic support, as well as indoctrination and training in the use of arms to such elements in Pakistan's territory, infiltration of armed elements into the State, provision of financial assistance, strategic guidance and, continuous large scale propaganda and disinformation campaign aimed *inter-alia* at boosting the morale of elements engaged in terrorist and secessionist activities. Continuous efforts are being made by the Government and the Security Forces and agencies to contain the activities of the terrorists and a close watch continues to be maintained by all concerned agencies with a view to checking the designs and activities of ISI.

[English]

#### Sound Staff of C.P.W.D.

1963. SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state :

(a) whether the criteria fixed by the Department of Personnel and Training from time to time is not being strictly followed in the case of some sound staff of CPWD;

(b) if so, the reasons therefor;

(c) the number of such cases which have come to light;

(d) the action taken in this regard; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MIINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The criteria fixed by the Department of Personnel and Training from time to time is being strictly followed in all cases of Sound Staff of the C.P.W.D.

(b) Does not arise.

(c) to (e) A few sound staff have represented to the Suprintending Engineer (Coord.) (Elect.), Central P.W.D., Delhi regarding their seniority. The Central P.W.D. is seized of the matter.

[Translation]

#### Setting up of Regional Offices of CAPART

1964. SHRI R.L.P. VERMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to set up more